

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

IA no. 35 of 2014 in  
Appeal No. 25 of 2014

Dated : 07<sup>th</sup> February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s SESA Sterlite Ltd. ...Appellant (s)  
Versus.  
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Satyajit Ganguly  
Mr. Lalit Tandon  
Mr. Majoj Agarwal  
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1  
Mr. Raj Kumar Mehta for R-2  
Mr. G. Umapathi

**ORDER**

The Learned Counsel for the Respondent no. 2 seeks for some more time to file the reply. Accordingly, as a last chance the Learned Counsel for Respondent no. 2 is directed to file the reply on or before 14.2.2014 after serving copy on the other side.

Post the matter for hearing the IA on 17.2.2014.

(Rakesh Nath)  
Technical Membe

(Justice M. Karpaga Vinayagam)  
Chairperson

*mk/pr*